

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/100/(IB)/2017
NAME OF THE PETITIONER(S) : INFOGIX
NAME OF THE RESPONDENT(S) : MEGASOFT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. S. Santhosh
For. P. Gindharam

Counsel for Petitioner

Santosh

2. B.T.V. SURESHKUMAR.
K. BALAGANESH.
For. GEMICONT ASSOCIATES
9941459970.

Counsel for
Respondent

K. Balaganesh

ORDER

Shri S Santhosh, counsel for petitioner present and submitted that he has filed two applications, one for vacating the interim orders passed by the Hon'ble High Court of Madras and the other challenging the maintainability of the petition and furnished copy of the same to the other side. Shri K Balaganesh, counsel for respondent present and sought time for filing counter. Time extended at request. Put up on **08.08.2017 at 10.30 A.M.**

(K. Anantha Padmanabha Swamy)
Member (Judicial)